

Company: Sol Infotech Pvt. Ltd.

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Date: 24/08/2025

## **ACME Resources Limited Vs BSE Limited**

Court: Securities Appellate Tribunal Mumbai

Date of Decision: March 18, 2024

Hon'ble Judges: Meera Swarup, Technical Member

Bench: Single Bench

Advocate: Krusha Maheshwari, Sriram Sridharan, Sagar Divekar, Abhimanyu Mhapankar

Final Decision: Allowed/Disposed Of

## **Judgement**

Meera Swarup, Technical Member

- 1. Four weeks time is allowed to the respondent to file a reply. Four weeks thereafter to the appellants to file rejoinder.
- 2. Misc. Application No. 212 of 2024 for exemption is allowed and stands disposed of. List on June 12, 2024.